

(d) the plans of his Ministry to narrow down the gap of controlled and market price?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) No, Sir. The Essential Commodities Act, 1955, however, empowers the Government to issue orders to control the price at which any essential commodity may be bought or sold.

(b) and (c). Any infringement of such an order will amount to the commission of an offence under the Essential Commodities Act thereby attracting the penal provisions in that Act. The State Governments have been advised by the Government of India from time to time, to enforce the various control orders strictly. With a view to check the anti-social activities of profiteers and black-marketeers, the Act has been amended recently and the penal provisions thereof made more stringent. Information regarding the number of business-men arrested is not readily available.

(d) There is no plan, as such, for bridging the gap between the controlled and market price in cases where a "dual market" is functioning and the remedy lies in increased production.

1973-74 में गरीबी से निम्न स्तर पर रहने वाले व्यक्तियों की मासिक आय

1365. श्री फूलचन्द वर्मा : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) गरीबी से निम्न स्तर पर रहने वाले व्यक्तियों की 1973-74 में न्यूनतम मासिक आय क्या थी; और

(ख) उक्त वर्ष में रहे व्यक्तियों की संख्या क्या थी ?

योजना मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) और (ख). उपरोक्ता व्यय संवर्धी राष्ट्रीय प्रतिवर्ष सर्वेक्षण के समकों की मदद से गरीबी से निम्न स्तर पर रहने वाले व्यक्तियों के अनुपात का अनुमान तैयार करना संभव है। परन्तु ये परिणाम केवल वर्ष 1970-71 तक ही उपलब्ध हैं एवं इसी प्रकार की जानकारी वर्ष 1973-74 के लिए अभी उपलब्ध नहीं है।

Power from Kalagarh Dam in U.P.

1367. SHRI S. N. MISRA: Will the Minister of ENERGY be pleased to state:

(a) the quantum of power which will be made available from the Kalagarh Dam in Uttar Pradesh after the construction of this dam; and

(b) by when the power stations will be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The installed generating capacity of the Kalagarh Dam Project (Ramganga Project) is 180 MW (consisting of three units of 60 MW each) and the annual energy potential is 404 million kWh.

(b) According to the present schedule of construction, the first generating unit of 60 MW is likely to be commissioned around March, 1975, and the remaining two units in 1976.